



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,20th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
21	WP(C)/3344/2021	ROISUDDIN ALIAS MD. RAISUDDIN ISLAM <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b> I.A.(Civil)/1128/2021 <b>in</b> WP(C)/3344/2021	ROISUDDIN ALIAS MD. RAISUDDIN ISLAM <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 20/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

24 WP(C)/3241/2021 FIXED	BICKEY PRASAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. F A HASSAN MD. I HUSSAIN MD. I HUSSAIN	SC, HIGHER EDU
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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - III**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
24	WP(C)/3341/2021 (BY SLIP)	NABAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	GA, ASSAM
25	WP(C)/3345/2021 B/O	MONESWAR DOIMARY <b>Versus</b> THE STATE OF ASSAM 4 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
26	WP(C)/3365/2021 B/O	SALMA NURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR I RAFIQUE MR. M K SHARMA	GA, ASSAM
27	WP(C)/3374/2021 B/O	HRISHIKESH HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D K ROY MS. I KAKATI	GA, ASSAM
<b>ORDERS</b>				
28	I.A.(Civil)/1114/2021 FIXED in WP(C)/3649/2020 <b>WITH</b> WP(C)/3649/2020	HAV/GD ANUP KUMAR KHIRALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS  NO.850820925 HAV/GD ANUP KUMAR KHIRALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R P HAZARIKA MR. R P HAZARIKA MR M J DEURI  MR. A R TAHBILDAR MR M J DEURI	MRS. A GAYAN ASSTT.S.G.I.  MRS. A GAYAN ASSTT.S.G.I.

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
33	WP(C)/3372/2021 CAVT. NO.04002/021, B/O	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAJ MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
34	WP(C)/3375/2021 B/O	AFTAB UDDIN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S S TALUKDAR MR S H MAHMUD MS N BORDOLOI MS. P DEVI MS. A ROY	SC, PNRD GA, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
35	Bail Appln./1370/2021 FIXED	MOFIZ BHUYAN @ MAFIZ BHUYA <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
51	Bail Appln./1571/2021 (CONNECTED WITH ITEM NO. 35 IN THE DAILY CAUSE LIST), FIXED	DIBYA DARIK <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 15**

**[CIVIL BENCH - III]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
27	WP(C)/3905/2020 (AT 10:30 AM)	MRINAL CHANDRA DAS <b>Versus</b> THE STATE BANK OF INDIA AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR H BURAGOHAJ MR S S SHARMA MR. K N CHOUDHURY (R-1,2,3,4) MS A BEGUM (R-1,2,3,4) MR. D J DAS (R-1,2,3,4)
<b>MOTION</b>				
28	WP(C)/2107/2020 B/O	NEW TECH STEEL AND ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL
<b>ADMISSION</b>				
29	WP(C)/1900/2016 FIXED	SMTI JOONMANI PAGAG GAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.K DAS	MR.B K SHARMA MR J NARAH(R-5) MR J PAYENG(R-5) SC, SOCIAL WELFARE MR.T DOLEY(R-5)
<b>ORDERS</b>				
30	WP(C)/1899/2014 WITH WA 15/11(D/O), REV.PET. 15/11(D/O), FIXED	MRS. ANOWARA BEGUM and 8 ORS <b>Versus</b> THE UNION OF INDIA and 22 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.B K SARMA MR.B SINHA SC, SOCIAL WELFARE ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1122/2021 <b>in</b> WP(C)/1899/2014	ALL ASSAM SOCIAL WELFARE STATISTICAL EMPLOYEES ASSOCIATION AND 4 ORS. <b>Versus</b> ANOWARA BEGUM AND 31 ORS.	MR I AHMED MD M RAHMAN	GA, ASSAM MS. D GHOSH ASSTT.S.G.I.
31	<b>WITH</b> WP(C)/2635/2013	ALL ASSAM SUPERVISORS' ASSOCIATION ICDS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.D K MISHRA MR.B PRASAD MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.B K SHARMA MR.R ISLAM MR.K C ROYR-1 C.G.C. MR.C K S BARUAH MR.J DEKA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE

**WITH**  
I.A./1436/2015  
**in** WP(C)/2635/2013

NARAYAN DAS and ORS.  
**Versus**  
ALL ASSAM SUPERVISORS ASSOCIATION  
ICDS

MR.R ISLAM

MR.B K SHARMA  
MR.M SARANIA  
SC, SOCIAL WELFARE

**WITH**  
32 WP(C)/23/2014

MRS. ANOWARA BEGUM and 4 ORS  
**Versus**  
THE UNION OF INDIA and 2 ORS

MR.N ISLAM  
MS.M BARMAN  
MS.D GHOSH  
MR.M ISLAM  
MS.B GOGOI

MR.B K SARMA  
MR.B SINHA  
ASSTT.S.G.I.  
SC, SOCIAL WELFARE

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
21	WP(C)/3325/2021 B/O	KUMOTIA FISHERY SAMABAI SAMITY LTD. AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM SC, AFDC

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 19**

**[CIVIL BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**FOR HEARING U/O XLI RULE II C.P.C.**

21	RSA/67/2021 B/O	MD FAZIL AHMED <b>Versus</b> ON THE DEATH OF ATAUR RAHMAN HIS LEGAL HEIRS MD ATIKUR RAHMAN AND 3 ORS	MR. R ALI	
	<b>WITH</b> I.A.(Civil)/1127/2021 <b>in</b> RSA/67/2021	FAZIL AHMED <b>Versus</b> ON THE DEATH OF ATAUR RAHMAN HIS LEGAL HEIRS	MR. R ALI	

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